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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/54/ (IB)/2017
NAME OF THE PETITIONER(S) : K. RAGHURAMAN
NAME OF THE RESPONDENT(S) : EMAS ENGINEERS & CONTRACTORS PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for
Petitioner

Sh. Ananth Padmanabha Swamy
K. Raghuraman
956217842

ORDER

Counsel for petitioner present. Respondent along with counsel called but absent.
The matter is posted for appearance of the respondent. Put up on **05.06.2017 at 02.30.**
P.M.

Mmm

(CH. MOHD. SHARIEF TARIQ)
(MEMBER (JUDICIAL))

K

(K. ANANTHA PADMANABHA SWAMY)
(MEMBER (JUDICIAL))